

F.NO.56(3)/CESTAT/CASH/M.Q.Exp./2014-15
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated: 20/08/2014

To

The Under Secretary (IFU-III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Consolidate Monthly Expenditure Statement for the month of July-2014.

Sir

I am to forward herewith the consolidated monthly expenditure statement for the month of July-2014(F.y. 2014-15) in respect of this Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,

(Rajender Prasad)
Accounts Officer

Copy To:-


- 1 The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
- 2 Office Copy/Guard File.
- 3 Computer Section for uploading to the Website.

(Rajender Prasad)
Accounts Officer

Customs, Excise & Service Tax Appellate Tribunal, New Delhi.

Consolidated Monthly statement of expenditure for the month of JULY, 2014

S.No.	Sub Head	Sanctioned Grant	Proportinate	Actual Expenditure 1-07-14 to 31-7-14	Progressive 31-07-2014	Variation between propotionate		Remarks
						saving	excess	
1	Salary	17000000	5666667	11505064	56014423	652244		
2	Medical	3500000	1166667	88256	390247	776420		
3	D.T.E.	5000000	1666667	192891	482976	1183691		
4	Office Exp	35000000	11666667	2828625	16494003		-4827336	
5	OTA	300000	100000	23139	31190	68810		
6	RRT	18500000	6166667	1492225	5778651	388016		
7	Information Tech	8000000	2666667	381319	2090159	576508		
8	Advertising & publicity	200000	66667	0	0	66667		
	Total	240500000	80166667	16511519	81281649	3712354	-4827336	


ACCOUNT OFFICER